

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

21. IA (Companies. Act) 26/2021 CA 365/2021 in CP 11/2016

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

NAME OF THE PARTIES:- Nitin Madhukar Ligde
V/s
SLN Pharmachem Pvt. Ltd.

Section: 241(1) of Companies Act, 2013

ORDER

Ld. Counsel, Bharat Gadhavi appeared for the Petitioner through VC and PCS, Nithish Bangera appeared for the Respondent no. 2. List this matter before regular bench on **01.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
LAKSHMI GURUNG
Member (Judicial)